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Title: Introduction of the Code of Criminal Procedure (Amendment) Bill, 2011 (Amendment of section 126).

SHRI MANISH TEWARI (LUDHIANA): I beg to move for leave to introduce a Bill further to amend the Code of Criminal Procedure, 1973.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Code of Criminal Procedure, 1973."

The motion was adopted.

SHRI MANISH TEWARI: I introduce the Bill.

MR. CHAIRMAN: Item no. 16. Shri L. Rajagopal – not present.

Item no. 17. Shri L. Rajagopal – not present.

Item no. 18 - Shri P.L. Punia.

15.28Â1/2 hrs.